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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.1389 of 1987

Date of decision: 1.2.93.

N.J. Nair

...Applicant

Versus

Union of India & Others

...Respondents

CORAM:

THE HON'BLE MR. JUSTICE V.S.MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K.RASGOTRA, MEMBER(A).

For the applicant

...None

For the respondents

...Shri M.L.Verma, Counsel with
Shri G.D.Gupta, Counsel

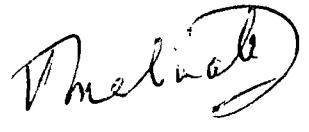
JUDGMENT (ORAL)

(By Hon'ble Mr. Justice V.S.Malimath, Chairman):

None appears for the petitioner though called
more than once. Hence, dismissed. No costs.


(I.K.RASGOTRA)
MEMBER(A)

'PKK'
010293.


(V.S.MALIMATH)
CHAIRMAN